

F. No. J-11017/6/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 10th April, 2018

ORDER

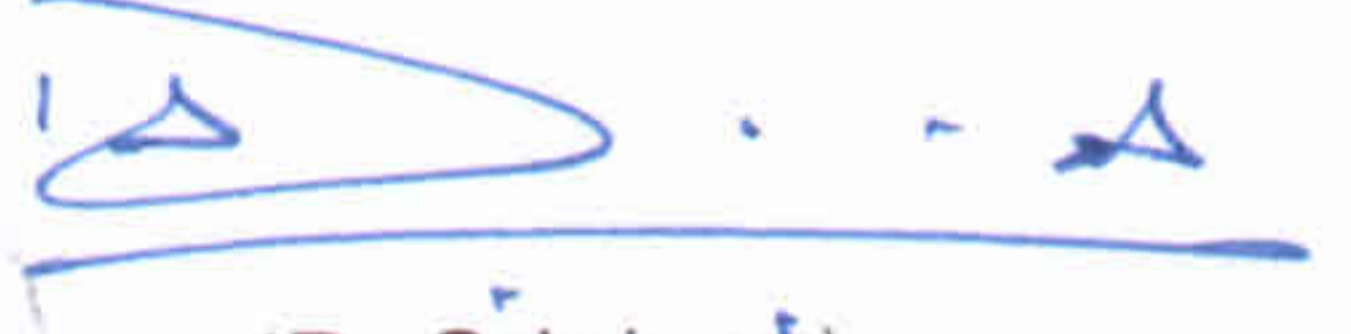
The President is pleased to accept the resignation of **Shri Priyank P. Lodha**, Central Government Counsel for the High Court of Gujarat at Ahmedabad with immediate effect, consequently, his name occurring in this Department's earlier Order No. 36(8)/2015-Judl. dated 06.04.2015 (read with Order No. J-11017/6/2018-Judl. dated 09.04.2018) in the table of Central Government Counsel for Gujarat High Court at Ahmedabad at serial number 31, stands deleted.

2. Hindi version of this order will follow.

Inder Kumar
10-4-18
(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Mumbai.
3. Shri Devang Vyas, Asstt. SGI, High Court of Gujarat at Ahmedabad.
4. The Registrar, High Court of Gujarat at Ahmedabad.
5. Shri Priyank P. Lodha, Advocate, 13, Neelgagan Apartment, Nehrupark, Near Management enclave, Vastrapur, Ahmedabad-380015.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


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